

(c) the profit the Indian Oil Company gets on the gas after deducting cost and other charges ?

THE MINISTER OF PETROLEUM AND CHEMICALS AND SOCIAL WELFARE (SHRI ASOKA MEHTA) : (a) The Indian Oil Corporation started marketing Liquefied Petroleum Gas (Indane) in October 1965. It is presently being marketed in Calcutta, Patna, Jamshedpur, Ranchi, Allahabad, Varanasi, Lucknow, Delhi and Baroda. As at the end of October, 1967, the Corporation had approximately 29,400 consumers in the above markets. Indane sales achieved by the Indian Oil Corporation after two years of LPG marketing compare favourably with the sales achieved by private sector companies during a similar period of development.

(b) Subject to the availability of LPG cylinders in adequate quantities, the Indian Oil Corporation can adequately meet the requirements of this gas in the areas served by its refineries.

(c) The accounts of the Indian Oil Corporation reflect the overall profitability of their entire operations; product-wise profitability is not determined.

COMPUTERS FOR PUBLIC UNDERTAKINGS

*375. DR. RANEN SEN : Will the Minister of FINANCE be pleased to state :

(a) whether Government have allowed import of electric computers for certain public sector units;

(b) if so, the number of computers to be imported;

(c) the names of public sector undertakings which propose to use them;

(d) whether it is a fact that the Labour Ministry was not consulted on the import of these computers; and

(e) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : A statement is laid on the Table of the House. [*Placed in Library. See No. LT-1803/67.*]

CHIT FUND SCHEMES

*376. SHRI RAM KISHAN GUPTA : Will the Minister of FINANCE be pleased to refer to the reply given to Starred Question No. 1731 on the 10th August, 1967 and state :

(a) whether Government have considered the suggestions of the Central Bureau of Investigation regarding enactment of a Central law to control and regulate the functioning of the Chit Fund Schemes in the country; and

(b) if so, the result thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : (a) and (b). The suggestions of the Central Bureau of Investigation are still under examination.

SMUGGLING OF INDIAN CURRENCY ABROAD

377. SHRI AMRIT NAHATA : Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware of large-scale smuggling of the Indian currency into the countries of Central Europe and West Asia where it is being bought at a discount by China and Pakistan for use on our borders for subversive activities; and

(b) the steps Government propose to take to check this practice ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : (a) The intelligence available with the Government does not indicate either any large-scale smuggling of Indian currency out of India or of its purchase by any country for use on our borders for subversive activities.

(b) Does not arise.

FOREIGN CAPITAL INVESTMENT IN INDIA

*378. SHRI R. BARUA : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that foreign capital investment in India has consi-